RAJYA SABHA

Tuesday, 2nd July, 2019/11th, Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy (AYUSH)

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, under sub-section (2) of Section 33 of the Homeopathy Central Council Act, 1973, a copy each (in English and Hindi) of the following Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy (AYUSH):—

- (1) No. 12-15/2012-CCH (Pt.), dated the 9th January, 2019, publishing the Corrigendum to Notification No. 515, dated the 18th December, 2018.
- (2) No. 12-11/2010-CCH (Pt. II) (1), dated the 11th February, 2019, publishing the Homeopathy (Post Graduate Degree Course) M.D. (Hom.) Amendment Regulations, 2019.
- (3) No. 12-15/2012-CCH (Pt. I), dated the 27th February, 2019, publishing the Homeopathy Central Council (Minimum Standards Requirement of Homeopathic Colleges and attached Hospitals) amendment Regulations, 2019.
- (4) No. 12-15/2012-CCH (Pt. I), dated the 30th April, 2019, publishing the Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Amendment Regulations, 2019.

[Placed in Library. See No. L.T. 51/17/19]

Reports and Accounts (2017-18) of various Institutes and related papers

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

(i) (a) Annual Report and Accounts of the National School of Drama (NSD), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.